

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 16<sup>th</sup> day of **September, 2019**

Present :

**Hon'ble Mr. Justice Bharat Bhushan, Member-J**

Original Application No.330/00621/2014

Prashant Kumar

.....**Applicant.**

**V E R S U S**

Union of India and ors.

.....**Respondents.**

Advocate for the applicant : None

Advocate for the respondents : Shri Sanjeev Kumar

**O R D E R**

**By Hon'ble Mr. Justice Bharat Bhushan, Member-J :**

List revised. None present for the applicant. Shri

Sanjeev Kumar, counsel for the respondents is present.

2. Even on the last occasion i.e. on 12.07.2019, no one was present on behalf of the applicant. It appears that the applicant has lost interest in pursuing the matter. Accordingly, the OA is dismissed in default and for non prosecution.

Member-J

RKM/